

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00386/2017**

Jabalpur, this Wednesday, the 29<sup>th</sup> day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Hira Lal Sharma,  
S/o Shri Ram Gopal Sharma  
Aged about 47 years  
R/o Village and Post Bansa  
Ward No.13, Tehsil Huzur  
District Rewa  
(MP) PIN Code 486001

**-Applicant**

(By Advocate –**None**)

**V e r s u s**

1. Union of India,  
Through General Manager,  
West Central Railway,  
G.M. Office,  
Indira Market  
Jabalpur PIN 482001

2. Divisional Railway Manager (Personal)  
DRM Office  
West Central Railway  
Jabalpur District  
Jabalpur (MP) PIN 482001

3. Land Acquisition Officer/  
Sub Divisional Officer  
(Revenue) Tehsil Huzur  
District Rewa (MP) PIN 486001

**- Respondents**

(By Advocate –**Shri Praveen Namdeo**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

None for the applicant.

**2.** It is observed that that the counsel for the applicant has not been appearing from the last three occasions i.e. on 31.01.2018, 26.03.2018 and 22.06.2018. Today also when the matter was called neither the applicant nor his counsel appeared on behalf of the applicant. Thus, it appears that the applicant has lost interest in pursuing the matter.

**3.** In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

kc